

Declaration of Assets and Liabilities

Year-2021-22

I, **Md. Aftab Ahmad** son/daughter/wife of **Late. Sayeed Khan**

aged 56 Years, belonging to **Bihar Legislative Assembly Secretariat** service and presently working as **Office Attendant (Bihar Vidhan Sabha)** given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants* :

A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sl. No.	Description	Self	Spouse name (s) Khurshida Begum	Dependant-1 Akhlauque Ahmad (Son)	Dependant-2 Asif Ahmad (Son)	Dependant-3 Afia Khanam (Daughter)
(i)	Cash	12000/-	5000/-	Nil	Nil	Nil
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	S.B.I. Saving A/c.- Rs.-12000/-,	Nil	Nil	Nil	Nil
(iii)	Bonds, Debentures and shares in Companies	Nil	Nil	Nil	Nil	Nil
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC POLICY- Premium-1021/- Monthly Premium-1531/- Quarterly	Nil	Nil	Nil	Nil
(v)	Motor Vehicles (details of make, etc.)	Nil	Nil	Nil	Nil	Nil
(vi)	Jewellery (give details of weight and value)	Nil	Gold-15 gram Approx Rs-72000/- Silver-200 gram Approx Rs-14500/-	Nil	Nil	Nil
(vii)	Other assets, such as values of claims / interests	Home Appliances Rs-50000/-	Nil	Nil	Nil	Nil

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sl. No	Description	Self	Spouse name (s) Khurshida Begum	Dependant-1 Akhlaque Ahmad (Son)	Dependant-2 Asif Ahmad (Son)	Dependant-3 Afia Khanam (Daughter)
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(iv)	Houses / Apartments, etc. - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Patna 2 Dhur	Nil	Nil	Nil	Nil
(v)	Other (such as interest in property)	Nil	Nil	Nil	Nil	Nil

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sl. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	Nil	
	(ii) Loans from financial institutions	Nil	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Nil	
	(b) dues to departments dealing with supply of water	Nil	
	(c) dues to departments dealing with supply of electricity	Nil	

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	(d) dues to departments dealing with telephones	Nil	
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	Nil	
	(f) Other dues, if any	Nil	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Pan No.- APFPA2853R	
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	Nil	
	(iii) Sales Tax [Only in case of proprietary business]	Nil	
	(iv) Property Tax	Nil	

C Personal Detail

GPF/CPF/PRAN No. :-

Gender :- (M/F)

Date of Birth :- (DD/MM/YYYY)

Class/Group :- (A/B/C)

Cadre :-
(Full Name e.g. B.A.S. - Bihar Administrative Service,
B.S.S.:- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: *Md. Aftab Ahmad*

Name of Employee: MD. AFTAB AHMAD

Designation: OFFICE ATTENDANT

Department: BIHAR VIDHAN SABHA, PATNA

Place: PATNA

Date: 08/02/2022

Note: Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.